

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 01<sup>st</sup> October, 2014**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR PRONOUNCEMENT</b>				
1.	Original Application No. 144/2013	Narmada Khand Swabhiman Sena Vs. State of M.P. & 7 Ors.	Mr. Parag S. Chaturvedi, Adv.  Mr. Samdarshi Tiwari, Govt. Adv. for R-1,3,4 Mr. Dharamveer Sharma, Adv. for R-6 & 7 Mr. Vikram Singh, & Adv. for R-2 & 8 Mr. Sanjay K Agrawal, Adv. for R-6 Mr. Sanjeev Mishra, Adv. Mr. Qasim Ali, Adv. R-5 Mr. Manish Verma, Adv. for R-7 Mr. Vikram Singh, for R-8	
<b>FOR ADMISSION</b>				
2.	Original Application No. 321/2013	Satendra Kumar Patal Vs. State of M.P & 7 Ors.	Mr. Yogesh Jain Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey  Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	

4.	Original Application No. 36/2014 (W.P. No 152/2009)	Sarvajanik Jankalyan Parmarthik Nyas  Vs.  State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv.	
<b>FOR COMPLIANCE</b>				
5.	Original Application No. 130/2013	Gulab Meena  Vs.  State of Rajasthan & 5 Ors.	Mr. Dharmendra Sharma, Adv. Counsel for - Applicant  Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
6.	Original Application No. 119/2013	Villagers of Village Doongri Khurd  Vs.  State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1, & R.P.C.B:	